

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE GOPINATH.P.

FRIDAY, THE 08TH DAY OF MAY, 2020/18TH VAISAKHA, 1942

W.P(C) NO.9747 OF 2020

Petitioners :

1. Saji Premdas, aged 46 years,
W/o Premdas, Parackal House,
Poyya, Mala P.O, Thrissur – 680733
2. Cleetus V.J, aged 65 years,
S/o V.T Joseph, Valiyaparambil House, Krishnankotta P.O
Mala, Thrissur – 680733
3. Dr. K. Hamid Ali, aged 64 years
S/o Late Dr. Alikunji Sir,
Al Manar, Eriyad P.O, Kodungallur, Thrissur – 680666
4. Bimal Das P.S, aged 36 years
S/o Sivadasan, Puthenpurakkal House, Maliankara P.O
Ernakulam - 683516

By Adv. Sri. Thomas John Ambooken
Sajeev Kumar.B,
P.O.Antony & Blossom Mathew,

Respondents :

1. The Superintendent of Police,
Kalyan Nagar, Ayyanthole, Thrissur, Kerala 680003
2. The Circle Inspector of Police,
Mala Circle, Mala, Thrissur - 680732
3. The Station House Officer, Mala Police Station,
Mala, Thrissur – 680732
4. Santhosh, The Area Secretary,
Communist Party of India (Marxist)
EMS Mandiram, Mala, Thrissur – 680732
5. C.K Pradeep, S/o Krishnan,
Chalikkaran House, Poyya P.O,
Athikadavu, Thrissur – 680733
6. Secretary, Communist Party of India (Marxist)

Kodungalur Niyojakamandalam,
Sakhavu V.K Rajan Smaraka Mandiram, Kodungallur
Thrissur – 680664

7. Block President, INTUC,
Indira Priyadarshini Memorial Hall,
Mala, Thrissur -680732
8. The President, BMS,
Kodungallur Niyojakamandalam, Kodungallur Thekkenada,
Near Mangala Jewellery, Kodungallur
Thrissur – 680664
9. Radhika, W/o Soman,
Ward Member, Poyya Gramapanchayth
Melookaran Veedu, Poyya,
Athikadavu, Thrissur – 680733
10. Vijesh A.S, S/o Sreefharan,
Ward Member, Poyya Gramapanchayth
Arackaparambil House, Mala, Thrissur – 680732
11. V.S Lakshmanan, Secretary, CPI(M) Local Committee
Poyya, Mala, Thrissur – 680733
12. Sabu Kaitharam, Mandalam President,
Congress (I), Poyya, Thrissur – 680733

R1 TO R3 BY SMT.B.VINITHA GOVERNMENT PLEADER

**THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 08.05.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:**

GOPINATH.P, J

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WP(C) NO. 9747 OF 2020

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DATED THIS THE 8th DAY OF May, 2020

ORDER

Post on 15.05.2020 to enable the Government Pleader to get instructions.

In the meanwhile, the 3rd respondent shall ensure that law and order is maintained. The petitioner shall serve notice to respondents 4 to 12 through speed post and will also endeavor to serve notice on them through email/whatsapp.

Nsd

**GOPINATH.P
JUDGE**

APPENDIX

PETITIONERS' EXHIBITS :

- Exhibit P1: True copy of certificate of registration of coastal Aquaculture Farms dated 08.04.2013 issued in the name of the joint owners P.E Varghese and Josephina Varghese
- Exhibit P1(a): True copy of certificate of registration of coastal Aquaculture Farms dated 26.06.2013 issued in the name of the 2 nd petitioner Cleetus V.J
- Exhibit P2: True copy of the complaint dated 03.04.2020, submitted by the aqua farmers to R3
- Exhibit P3: True copy of the acknowledgement mail dated 07.04.2020, received from the offices of the DGP & State Police Chief of Kerala
- Exhibit P3(a): True copy of the acknowledgment mail dated 08.04.2020 received from the office of Chief Minister of Kerala
- Exhibit P4: True copy of the complaint dated 07.04.2020, forwarded by the Secretary, "Aqua Farmer Alliance"
- Exhibit P5: True copy of the complaint dated 28.04.2020 submitted by the 1 st Petitioner to the 3 rd Respondent
- Exhibit P5(a): True copy of the receipt of acknowledgment dated 28.04.2020 received from Mala Police Station after receiving Ext. P5 complaint
- Exhibit P6: True copy of the complaint dated 29.04.2020 submitted by the 2 nd petitioner to the 3 rd respondent
- Exhibit P6(a): True copy of the receipt of acknowledgment dated 29.04.2020 received from Mala Police Station after receiving Ext. P6 complaint